

NATIONAL COMPANY LAW TRIBUNAL,
COURT NO.-5, MUMBAI BENCH

CORAM : SMT. SUCHITRA KANUPARTHI, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.01.2020**

NAME OF THE PARTIES: Real Soya Enterprises
v/s.
Unix Agrovvet Pvt. Ltd.

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

25. C.P.(IB)-3892(MB)/2019

Due to paucity of time, list this matter on 04.02.2020.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/n/